POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

BALASHRI COMMERCIAL LIMITED ("BCL")

(**Regd. Office**: 36, Ganesh Chandra Avenue, 4B, Perfect Business Centre, Kolkata – 700 013)

The details subsequent to the completion of the Offer made vide Public Announcement dated October 27, 2009 ("PA"), Corrigendum to the Public Announcement dated March 05, 2010, and Letter of Offer dated March 05, 2010 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") on behalf of Jewel Shelters Private Limited, (herein after referred to as "JSPL" or "Acquirer") to acquire 10,07,498 fully paid-up Equity Shares of Rs.10/- each representing 20.00 % of the fully paid-up equity and voting share capital of Balashri Commercial Limited ("Target Company") at a price of Rs. 26/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **BALASHRI COMMERCIAL LIMITED**
2. Name and Address of the Acquirer(s) including PACs : JEWEL SHELTERS PVT. LTD
3. Name of Manager to the Offer : VC CORPORATE ADVISORS PVT. LTD.
4. Name of Registrar to the Offer : ADROIT CORPORATE SERVICES PVT. LTD
5. Offer details
   a) Date of Opening of the Offer : **WEDNESDAY, 17.03.2010**
   b) Date of Closing of the Offer : **MONDAY, 05.04.2010**
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 26/- per share		Rs. 26/- per share	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	Nil		Nil	
3.	Shares acquired by way of MOU or market purchases (No. & %)	25,59,750(50.81%)		25,59,750 (50.81%)	
4.	Shares acquired in the Open Offer (No. & %)	10,07,498 (20.00%)		9,99,292 (19.84%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 2,61,94,948/-		Rs. 2,59,81,592/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	35,67,248 (70.81%)		35,59,042 (70.65%)	
8.	Pre and Post Offer shareholding of public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		50,37,488 (100.00%)	14,70,240 (29.19%)	50,37,488 (100.00%)	14,78,446 (29.35%)

7. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by **: Manager to the Offer**

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Anup Kumar Sharma)
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2nd Floor, Suite No. 2C, Kolkata – 700 013
Tel :- (033) 2225 3940 / 41 / 4116, Fax : - (033) 2225 3941
Email : mail@ vccorporate.com

On behalf of Acquirer : Jewel Shelters Private Limited

Place: Kolkata

Date:21.04.2010